BUILDING AND CONSTRUCTION WORKERS (CONDITIONS OF EMPLOYMENT) BILL*

SHRI SATYAGOPAL MISRA (Tamluk): I beg to move for leave to introduce a Bill to protest building and construction workers and to provide for their minimum wages, security of job, and such other health and welfare measures for them as are provided for in various labour and industrial laws in force in India.

MR. DEPUTY-SPEAKER: The queston is:

"That leave be granted to introduce a Bill to protect building and construction workers and provide for their minimum wages, security of job, and such other health and welfare measures for them as are provided for in various labour and industrial laws in force in India."

The Motion was adopted.

SHRI SATYAGOPAL MISRA: I introduce† the Bill.

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POPULATION CONTROL BILL*

SHRI ARJUN SETHI (Bhadrak): I beg to move for leave to introduce a Bill to provide for various measures for population control.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for various measures for population control."

The Motion was adopted.

SHRI ARJUN SETHI: I introduce the Bill.

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CONSTITUTION (AMENDMENT) BILL*

(Amendment of Seventh Schedule)

SHRI ARJUN SETHI (Bhadrak): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRI ARJUN SETHI: I introduce the Bill.

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CONSTITUTION (AMENDMENT) BILL

(Amendment of Seventh Schedule)

SHRI ARJUN SETHI (Bhadrak): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce the Bill to further to amend the Constitution of India."

The motion was adopted.

SHRI ARJUN SETHI: I troduce the Bill.

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†Introduced with the recommendation of the President.